

as under:

Year	Rs. (in lakhs)
1981-82	623.34
1982-83	130.00 (Provisional)
1983-84	850.00 (Provisional)

(b) The Primary reason for the losses suffered by Delhi Milk Scheme is lower sales price as compared to the cost of production of toned milk which has been increasing year after year due to factors beyond the control of Delhi Milk Scheme such as: increase in purchase price of (i) raw milk (ii) skimmed milk powder and butter oil (iii) diesel, furnace oil, coal, tyre-tubes, aluminium foil etc., and (iv) annual increments as well as increase in the dearness allowance to the staff sanctioned by the Government from time to time.

(c) About 80 per cent of the total expenditure is on account of purchase of raw milk, skimmed milk powder and butter oil. The price of butter oil and skimmed milk powder are fixed by the Indian Dairy Corporation. The prices of raw milk are revised upwards every year to make the same more remunerative for the farmers to supply more milk to Delhi Milk Scheme through the State Dairy Federations. Similarly, some increase in the salary and wages is also unavoidable. However, by improving the capacity utilisation and by controlling the handling losses and the breakage of bottles etc., it has been possible to keep reasonable check on the increase in the operating expenditure. During 1983-84, the operating ex-

penses formed about 18 per cent of the total cost of production of milk as compared to about 20 per cent during 1981-82.

#### Open School Scheme

803. SHRI BHUVNESH CHATURVEDI: Will the Minister of EDUCATION AND CULTURE be pleased to state what is the number of Boards of Secondary Education in India which have since introduced 'Open School System'?

THE MINISTER OF STATE IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL): The information is being collected and will be laid on the Table of the Sabha in due course.

#### Requisition of flats and houses in Greater Bombay

804. SHRIMATI SUDHA VIJAY JOSHI: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether the Directorate of Estates has requisitioned a number of flats and houses in Greater Bombay; and

(b) if so, what are the details thereof and what are the dates of first occupation by Government allottees?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHD. USMAN ARIF): (a) and (b) There are at present 5 requisitioned residential properties in Bombay under the control of the Directorate of Estates as under:—

Sl. No.	Description of property	Date of first occupation by Government allottee
1	Flat in La-Citadalla, Queens Road, Bombay	13-12-44
2	One room in Mohammad Yusuf Gardeo Building, Bombay	14-9-51
3	No. 99, Parvati Building, Thakurdwar, Bombay	16-10-51
4	Flat No. 5, St. Martin Road, Bandra, Bombay	22-11-52
5	Flat No. 10, Pearl Mansion, Queens Road, Bombay	12-5-53